



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/00083/2020

Tuesday, this the 20th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Narinder Kumar Sharma, Age 60 years, S/o Mohan Lal Sharma R/o Ward No. 3, Tehsil Akhnoor, District Jammu.

.....Applicant

(Advocate: Mr. Ajay Bakshi)

Versus

1. UT of J&K through Commissioner Secretary, P.H.E./Irrigation & Flood Control Department, Civil Secretariat, Jammu/Srinagar.
2. Chief Engineer, R.T.I.C. Department, Jammu
3. Executive Engineer, Ravi Canal Construction Upper Division, Kathua.
4. Accountant General, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra/Mr. Vishal Sharma/
Mr. Raghu Mehta)

O R D E R**Dr. Bhagwan Sahai, Member (A):**

1. Heard counsels for the parties.
2. Applicant's counsel submits that this OA has become infructuous since the grievance of the applicant already stands redressed in terms of Notification No. PNR-1(S)-4/2020-21/TOL/02/9 issued by Deputy Accountant General (Pension).
3. In view of the submission made by applicant's counsel nothing survives to be adjudicated in the present OA. Hence, this OA stands dismissed on having become infructuous. No costs.

**(Rakesh Sagar Jain)
Member (J)
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**(Dr. Bhagwan Sahai)
Member (A)**